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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

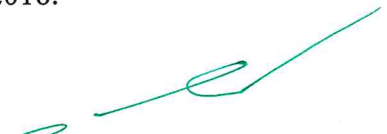
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 48/BB/2018	-	For compliance of office objections raised by Registry	Rule 6 of I&B	Vishwas Concrete Pvt Ltd Vs Pranee Infrastructures Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Bhavana GK 9845435654	Petitioner	Bhavana GK

ORDER

Counsel for Petitioner is present. She has filed memo seeking extension of time for compliance. Time is extended for compliance till 09/03/2018.


Member (T)


Member (J)